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FIR NO. 362/2020
PS Seema Puri
U/s. 356/379/411 IPC
State vs Dev

15.12.2020

Present: Sh. Narender Bhukal, Ld. APP for State through webex VC.
Sh. Ravi Dhankar, ld LAC for applicant.

Present bail U/s 437 Cr.P.C.application moved on behalf of
accused/applicant Dev.

Reply of IO perused. As per reply of IO, accused Dev has
already been released in the present case by Ld Duty MM at Mandoli Jail
on 07.08.2020.

Accordingly, present application is not maintainable. Hence,
present application is disposed of.

Let intimation with regard to release of the accused in the
present case be sent to the Jail Suptt.


(Mayank Mittal)
Metropolitan Magistrate-06 (SHD)
Karkardooma Court/Delhi/15.12.2020

FIR NO. 604/19
PS Seema Puri
State vs Mohd. Bilal

15.12.2020
Present: None.

Present bail bond filed has already been withdrawn by
counsel on 19.11.2020.

Accordingly, present application is disposed of.


(Mayank Mittal)
Metropolitan Magistrate-06 (SHD)
Karkardooma Court/Delhi/15.12.2020

FIR NO.110/2019
U/s. 336 IPC r/w Secion 25/27 Arms Act
PS MS Park
State vs Jitender @ jitu

15.12.2020

Present: Sh. Narender Bhukal, Ld. APP for State through webex VC.
Sh. Sanjeev Kumar, Id counsel for the applicant.

Application moved U/s. 267 Cr.P.C. for issuance of
production warrant of the accused in the present case.

Ld. Counsel for applicant seeks permission to withdraw the
present.

Heard. Present application is dismissed as withdrawn.

Application is disposed of accordngy.

(Mayank Mittal)
Metropolitan Magistrate-06 (SHD)
Karkardooma Court/Delhi/15.12.2020

eFIR NO. 040124/18
PS Seema Puri
U/s. 379 IPC

15.12.2020

Present: Sh. Narender Bhukal, Ld. APP for State through webex VC.

Application moved U/s. 451 Cr.p.C. for release of vehicle bearing no. DL-10CT-1606 make Mahindra Scorpio car to the AR of ICICI Lombard GIC Ltd for disposal with permission of sale.

Reply of IO perused. As per report of IO, present vehicle in question is not traced out nor deposited in malkhana of PS Seema Puri.

Accordingly, present application is disposed of. Applicant is at liberty to file the application as and when vehicle in question is deposited with Malkhana PS Seema Puri.


(Mayank Mittal)
Metropolitan Magistrate-06 (SHD)
Karkardooma Court/Delhi/15.12.2020

FIR NO. 475/2020
PS Seema Puri
U/s. 307/182/120B/34 IPC

15.12.2020

Present: None.

Put up on 16.01.2021.


(Mayank Mittal)
Metropolitan Magistrate-06 (SHD)
Karkardooma Court/Delhi/15.12.2020